

DIVISION BENCH
COURT - II

S-8

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/12(KB)2021
IA(I.B.C)/969(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	LAL BEHARI SINGH VS CARNATION INDUSTRIES LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Ms. Manju Bhuteria, Adv.] For the Applicant in IA 969 of 2024
Ms. T. Luhariwala, Adv.
Ms. R. Dhanuka, Adv.

Ms. Labanyasree Sinha, Adv.] For RP in IA No. 969 of 2024
Mr. A. Gangoly, RP

ORDER

1. Ld. Counsel for the parties present.
2. **IA(I.B.C)/969(KB)2024:**
 - a. Heard the Ld. Counsel for the parties at length.
 - b. **Reserved for Orders.**
 - c. Written Notes of Arguments, if any, be filed within a period of 7 (seven) days.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**